

Name of the Corporate Debtor: TRISHUL DREAM HOMES LIMITED; Date of Commencement of CIRP: 16-06-2023; List of Creditors as on: 08-03-2024; Name of IP: Mr. Jalesh Kumar Grover; Process Number: 1; Last 5 digit of registration number: 10390

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00		0		Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	232	641694835	230	596978046	85.83		88729420		Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	7	147143334	7	90900000	13.07		56243334		Annexure 4
5	Operational creditors (Workmen)					0.00		0		Annexure 5
6	Operational creditors (Employees)	3	1963038	3	1234123	0.18		728915		Annexure 6
7	Operational creditors (Government Dues)					0.00		0		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	5	4275461	1	1503240	0.22		2772221		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	6465189	1	4959233	0.71		1505956		Annexure 9
Total		248	801541857	242	695574642	100.00		149979846	0	